

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CP-159(ND)/2017

IN THE MATTER OF:

M/s. Gaurav Marmo Impex Pvt. Ltd...

.. PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 28.7.2017

Coram :

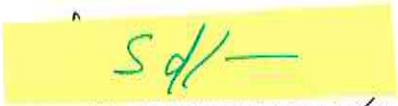
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant :

For the Respondents : -

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 08.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.7.2017